

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION NO.4620
TO BE ANSWERED ON 29-03-2023**

DEVELOPMENTAL WORKS UNDER MPLAD FUND

4620. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government proposes to re-allocate the funds under MPLAD Scheme for the year 2020-2021 and 2021-2022 that have been withheld/reduced so that the developmental works be executed in the constituencies;

(b) if so, the time by which it is likely to be done and if not, the reasons therefor;

(c) whether the Government proposes to increase the funds under MPLAD Scheme so that proper developmental works in the parliamentary constituencies could be executed uniformly; and

(d) if so, the time by which it is likely to be implemented and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (RAO INDERJIT SINGH)

(a) & (b): MPLADS funds to the tune of Rs.6320 crore, i.e., Rs.3,950 crore for the Financial Year (FY) 2020-21 and Rs.2,370 crore for the FY 2021-22, were placed at the disposal of the Ministry of Finance for managing the health and adverse impacts of Covid-19 on the society for stepping up capital outlay including health infrastructure and various social security measures for the poor and the needy.

(c) & (d): The Ministry receives and examines, on a continuous basis, the new suggestions from stakeholders, including suggestions for revision of entitlement of funds, following due process.